

Rural Development in Uttar Pradesh

2662. MAULANA OBAIDULLAH KHAN AZAMI: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that rural development in Uttar Pradesh is highly unsatisfactory;

(b) if so, the reasons therefor; and

(c) the steps taken/being taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI H. PATEL): (a) to (c) Integrated Rural Development Programme (IRDP), Jawahar Rozgar Yojana (JRY), Accelerated Rural Water Supply Programme (ARWSP) are major Rural Development Schemes being implemented by the Centre in various States including Uttar Pradesh. Further, it is not a fact that Rural Development in Uttar Pradesh is highly unsatisfactory as physical targets fixed under these programmes in the State of Uttar Pradesh have generally been achieved.

Country-wise break-up of Terrorists under Custody in Jammu & Kashmir

2663. SHRI KRISHAN LAL SHARMA: Will the PRIME MINISTER be pleased to state the number of fundamentalists and terrorists in the custody in Jammu & Kashmir as on date with their break-up country-wise?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI BHUVNESH CHATURVEDI): As per the information made available by the Government of Jammu and Kashmir, 2965 persons (militants) belonging to different fundamentalist and terrorist outfits were in custody as on Nov. 30, '95 in Jammu and Kashmir. The known country-wise break-up of 85 foreigners/mercenaries arrested in the State so far is reported to be as under:—

Pakistan/POK	70
Afganistan	11
Bahrain	2
Lebanon	1
Others	1

85

The House then adjourned at six minutes past eleven of the clock till eleven of the clock on Friday, the 22nd December, 1995.